conditions, extreme congestion on the roads and lack of road sense amongst a large number of users of the road in the Capital are contributory causes. The D.T.U. and Delhi Administration are giving constant and serious attention to these problems.

SHORTAGE OF FERTILIZERS IN PUNJAB

- *141. SHRI U. S. DUGAL: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether Punjab is experiencing shortage of fertilizers;
- (b) if so, what is the total demand of fertilizers which Punjab has asked for; and
- (c) how much demand has so far been met for Punjab?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) and (b) The State Government had asked for a total quantity of 3,05.000 tonnes of Calcium Ammonium Nitrate and 31,000 tonnes of Sulphate of Ammonia for the year 1964-65, i.e., April 1964 to March 1965. Against this, allotments have already been made for 2,00,000 tonnes of Calcium Ammonium Nitrate and 22,000 tonnes of Ammonium Sulphate for the period April to December 1964.

(c) Against the above allotments, 1,24,500 tonnes of Calcium Ammonium Nitrate and 12,000 tonnes of Sulphate of Ammonia were supplied to the State up to 16th November, 1964. Arrangements have also been made for supply of the balance quantities.

FACILITIES TO EMPLOYEES OF EAST AFRICAN AIRWAYS FOR AERONAUTICAL TRAINING IN INDIA

- *144. Shri SANKAR PRATAP SINGH DEV: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government have decided to give facilities to the emplo-

yees of the East African Airways for aeronautical training in India; and

(b) if so, how many Africans have been admitted for such training so far?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) and (b) No such request has been received by Government. However, the Air-India has undertaken to train young Kenyans in Aircraft maintenance engineering at their engineering base in India. Four Kenyans have been selected and their training is scheduled to commence in January, 1965.

RESIGNATION OF THE CHAIRMAN OF I.A.C.

- *145. SHRI M. P. BHARGAVA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) what were the circumstancesunder which the former Chairman of the Indian Airlines Corporation, Shri Satish Chandra left his office;
- (b) what were the reasons for appointing an official in his place; and
- (c) whether the pilots of Indian Airlines Corporation are still observing the "work to rule" method?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) The former Chairman of the Indian Airlines Corporation Shri Satish Chandra resigned from his office with effect from 1st November, 1964 because he felt that in the interests of the Corporation and the limited time at his disposal there should be at the head of the Corporation some one who could devote more time and wield more authority.

(b) Shri V. Shankar has been appointed as Chairman, Indian Airlines Corporation, with effect from 1st November 1964, in addition to his duties